

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF FOUNDRYDIGITAL INDIA PRIVATE LIMITED

1.	NAME OF THE CORPORATE PERSON	FOUNDRYDIGITAL INDIA PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	30 TH MAY 2022
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	REGISTRAR OF COMPANIES - BANGALORE
4.	CORPORATE IDENTITY NUMBER OF CORPORATE PERSON	U72900KA2022FTC161868
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	3, 2ND FLOOR PRESTIGE SIGMA, VITTAL MALLYA ROAD, HIGHCOURT, BANGALORE, BANGALORE NORTH, KARNATAKA, INDIA, 560001
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	23 RD JANUARY 2025
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND REGISTRATION NUMBER OF THE LIQUIDATOR	Name: VASUDEVAN GOPU Address: G.V. ENCLAVE' 18/30, RAMANI STREET, K.K. PUDUR, SAIBABA COLONY (4TH RIGHT OPP. ROAD TO SAIBABA COLONY HOTEL ANNAPOORNA ROAD), COIMBATORE – 641038 TAMIL NADU, INDIA Email: vasudevangopu.ip@gmail.com, vasudevanacs@gmail.com Telephone No. 0422-4347063 Registration No. IBBI/IPA-002/IP-N00291/2017-18/10849
8.	LAST DATE FOR SUBMISSION OF CLAIMS	22 ND FEBRUARY 2025

Notice is hereby given that **FOUNDRYDIGITAL INDIA PRIVATE LIMITED** has commenced voluntary liquidation on **23RD JANUARY 2025**.

The stakeholders of **FOUNDRYDIGITAL INDIA PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before **22ND FEBRUARY 2025** to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 27.01.2025
Place: Coimbatore



Vasudevan Gopu

Liquidator of Foundrydigital India Private Limited

Registration No: IBBI/IPA-002/IP-N00291/2017-18/10849

AFA No. AA2/10849/02/311225/203731 valid upto 31.12.2025